2857. [*Transf* en ad to *the* 23rd M-arch, 1982].

मध्य प्रदेश के कतिपय मंत्रियों द्वारा विये गये भाषण

2658. श्री ध्वारेलाल खंडेलवाल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को मध्य प्रदेश के कितपय मंत्रियों बारा हाल में दिये गये उन भाषणों के बारे में जानकारी है जिन में उन्होंने जातिबाद तथा सम्प्रदाय-दाद को खुले ग्राम भड़काया है;
- (ख) क्या उन्हें इस संबंध में सरगुजा जिले से कोई लिखित शिकायत प्राप्त हुई है, यदि हां तो इसका ब्यौरा क्या है ग्रीर उस पर क्या कार्यवाही की जा रही है; ग्रीर
- (ग) क्या उन्हें इस आशय की भी किखित शिकायत मिली है कि मुख्य मंत्री के एक वरिष्ठ पुलिस अधिकारी को एक आदिवासी मंत्री की जासूसी करने का निदेश दिया है ?

मृह मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लास्कर)ः (क) तथा (ख) सरकार को पत्न प्राप्त हुए हैं जिनमें कहा गया है कि मध्य प्रदेश सरकार के कुछ मंत्रियों ने कुछ जातिवादी बातें कही हैं। उन्हें मध्य प्रदेश सरकार को भेज दिया गया हैं। ग्रंः म रिपोर्ट अभी प्राप्त होनी है।

(य) सरकार के पास कोई सूचा। नहीं हि

Compensation to workers

2659. SHRI SHRIDHAR WASUDEO DHABE: SHRI V. GOPALSAMY;

Will the Minister of LABOUR be pleased to state what procedure and rules have been prescribed for the contracting companies to give compensation to the employees recruited by them for service abroad when they meet with accident in foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD): Provision for payment of compensation in case of accident or disability from injury, arising out of and sustained by the Employee in the course of his employment abroad, which is determined according to the local labour laws, is incorporated as a term in the

I contract signed between the employee and employer. These employment contracts are filed with the Protectors of Emigrants as a pre-condition to the Issue of Emigration Clearance.

Battery-run portable Television

2680. SHRI SHTVA CHANDRA JHA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to produce any battery-run portable television set (like radio trasistors) for the common people;
- (b) if so, what are the detail* thereof; and
- (c) if not, what are the reasons therefor?
- I THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) | Yes. Sir.

- (b) Electronics Trade and Technology Development Corporation (ETTDC) i_t currently developing television set (12") operated on car battery.
 - (c) Doe_s not arise.

Closure of Marathi Daily

2661. DR. BHAI MAHAVIR; Will the Minister of LABOUR be pleased to state:

- (a) whether it i_s a fact that 'SakaF daily newspaper in Marathi published from Bombay has closed down since 16th January, 1982 due to strike by workers;
- (b) if so, what are the demands of the workers and which Union sponsored the strike; and
- (c) what steps Government have taken to solve their grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) to (c) Th_e information has been called for from the Government of Maharashtra and will be laid on the Table of the House in due course.

2662. [Transferred to the 26th March, 1982.]

Accidents in fire works factories 5n Tamil Nadu

2663. SHRI V. GOPOLSAMY: SHRI V. VENKA;

Will the Minister of LABOUR be pleased to state;

(a) how many accidents took place in fire-works factories in Raman p.dha-puram and Tirunelveli Districts in Tamil Nadu from 1st February, 1981 to 28th February, 1982; and

(b) how many workers were killed and how many were injured in each accident and the respective *age* of the killed and injured?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAV1R) (a) and (b) The required information will be laid on the Table of the House on receipt from the State Government of Tamil Nadu.

Mandays lost in various Industrial Units

2664. SHRI SUDHAKAR PANDEY: SHRI PRASENJIT BARMAN:

Will the Minister of LABOUR be pleased to state.-

- (a) the number of mandays lost in various industrial units in each of the States and Union Territories during the period from April, 1979 to February, 1982 and the extent of lose suffered thereby; and
- (b) what steps Government have taken or propose to take to improve industrial relations in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DH ARMAVIR): '(a) Statement showing the available information is at tached.

(b) Government is keeping a constant watch on the Industrial relations situation in the country. Industrial Relations Machinery both at the Centre and the States continue to make efforts to reduce work-stoppages and loss of mandays through mediation, preventive conciliation, adjudication and arbitration, as necessary under the existing statutory provisions and voluntary arrangements.